## AJAY BHALLA, IAS



गृह सचिव Home Secretary भारत सरकार Government of India North Block, New Delhi

D.O. No. 40-3/2020-DM-I(A)

03<sup>rd</sup> April, 2020

Dear Chief Secretary

I would like to draw your kind attention to Ministry of Home Affairs Order No. 40-3/2020-DM-(A) dated 27.03.2020 in which exceptions to lockdown measures have been allowed for agricultural operations, keeping in view the harvesting and sowing season. Though exceptions have been allowed for farming operations by farmers and farm workers, procurement of agricultural productions, operation of Mandis, movement of harvesting and sowing related machinery, etc., however, as per information received, these exceptions have not percolated down at the field level.

2. With a view to ensure smooth harvesting and sowing operations, while maintaining social distancing, it is requested that the exceptions allowed for agriculture sector must be communicated to all field agencies.

With regards,

Yours sincerely,

(Ajay Bhalla)

Chief Secretaries of All States (As per Standard List attached)